

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.04.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)  <b>With</b>	Anannya Ghosh	Mohana Nijhanoan
<b>2.</b>	Comp. App. (AT) No. 07 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	Krishan Vrind Jain-R1, R2 & R3
<b>3.</b>	Comp. App. (AT) (Ins) No. 84 of 2021	SM Milkose Ltd. & Anr. Vs. Parvinder Kumar Bhatt, Deputy Zonal Manager, Bank of India & Ors.	Manish Kaushik	
<b>4.</b>	Comp. App. (AT) (Ins) No. 162 of 2021	Monoranjan Roy Vs. Bengal Polypet & Ors.	Abhijit Bhattacharyya	
<b>5.</b>	Comp. App. (AT) (Ins) No. 224 of 2021	Vivek Malik Suspended Director of Amzen Machines Pvt. Ltd. Vs. Punjab National Bank & Anr.	Varsha Banerjee	
<b>6.</b>	Competition App (AT) No.19 of 2020 & I.A. No 2843 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Ebaad Nawaz Khan-R2 Akshay Singh Sengar-R3 Rita Dey-R7 Shashank Singh-R8 Shama Nargis

<b>7.</b>	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta
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**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 1176 of 2019  <b>Part Heard</b>	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors.  <b>With</b>	Simran Soni	Abhishek Anand Honey Satpal-R1 & R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 1203 of 2019  <b>Part Heard</b>	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors.	Mahesh Kumar	Abhishek Anand Honey Satpal-R1 & R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 1219 of 2019  <b>Part Heard</b>	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors.  <b>With</b>	Anushree Kapadia	Vinit Trehan-R4 Honey Satpal-R1 & R2 Mahesh Kumar-R1 to R3
<b>11.</b>	Comp. App (AT) (Ins) No. 1327 of 2019  <b>Part Heard</b>	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur Honey Satpal-R1 & R2

**02:00 PM**

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 293 of 2020  <b>Part Heard</b>	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.  <b>With</b>	Ranjan Kumar Pandey	Viren Sharma
<b>13.</b>	Comp. App. (AT) (Ins) No. 301 of 2020  <b>Part Heard</b>	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.  <b>With</b>	Aaditya Pande	Abhishek Anand

<b>14.</b>	Comp. App. (AT) (Ins) No. 574 of 2020  <b>Part Heard</b>	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.  <b>With</b>	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
<b>15.</b>	Comp. App. (AT) (Ins) No. 575 of 2020  <b>Part Heard</b>	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.  <b>With</b>	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha- IRP Madhur Mahajan
<b>16.</b>	Comp. App. (AT) (Ins) No. 611 of 2020  <b>Part Heard</b>	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors.  <b>With</b>	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
<b>17.</b>	Comp. App. (AT) (Ins) No. 764 of 2020  <b>Part Heard</b>	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5

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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar